

[Shri H. N. Mukerjee]

Calcutta, the basti improvement policies, the building of new structures for low-income groups and that sort of thing, so much time has gone that I am not in a position to place my faith in the assurance implicit in the listing of fourteen items under Rs. 101 crores.

I want also to say that the Planning Commission should have a special division in regard to this matter. And there are certain other Ministries of the Government of India involved, like the Ministry of Transport, the Ministry which looks after the Calcutta port. I tried in my speech to deal with certain matters in regard to the questions associated with the Farakka Barrage along with the river training schemes, hydrological survey and so many other things that also have to be taken into consideration. The West Bengal Government cannot do it. The West Bengal Government cannot possibly be expected to list them in its project report to the Central Government. It is for the Central Government from here to try to see that the whole thing is put together. So, what I would like is that there is really a co-ordinated effort from the all-India level and, at the same time, with the co-operation of the local administration, as far as the other authorities are concerned.

So, I am glad in a way that the Minister has come forward with certain specific things, particularly with regard to the plan being ready next year. But I do wish he were a little more positive in regard to the circular railway. I do wish he could also give us something more positive and specific about the second bridge being built as quickly as possible.

Shri B. R. Bhagat: We are considering the matter.

Shri H. N. Mukerjee: I am glad that he has given us some specific assurance and, generally, he has offered a sympathetic approach to this problem. Therefore, since the Government is in possession of the difficulties of the situation and Government does want

to do something, I can only express my hope that it is done more quickly, more efficiently. Therefore, since he has expressed his sympathy with my motion, I would like to ask for the leave of the House to withdraw my resolution.

Mr. Deputy-Speaker: I will first take up the amendments. Is Shri Bhattacharyya withdrawing his amendment?

Shri C. K. Bhattacharyya: The Minister has given the assurance. Let us wait for some time in expectation of the fruits. I would like to withdraw my amendment.

Amendment No. 1 was, by leave, withdrawn.

Mr. Deputy-Speaker: As Shri D. C. Sharma is not present here, I will put his amendment to the vote of the House. The question is:

“That in the resolution,—

add at the end—

‘with particular reference to the density of population’” (2)

The motion was negatived.

Mr. Deputy-Speaker: Has the hon. Member the leave of the House to withdraw his resolution?

Some hon. Members: Yes.

The Resolution was, by leave withdrawn.

17.40 hrs.

RESOLUTION RE: INSTITUTION FOR REDRESS OF PUBLIC GRIEVANCES

Dr. L. M. Singhvi (Jodhpur): Mr. Deputy-Speaker, Sir. I assume that I would be speaking only for five minutes while moving the Resolution.

It might be much better, rather than truncate the speech, just to move the Resolution today and take up the discussion on the next day.

Shri Ranga (Chittoor): It can be done; let it be done.

Mr. Deputy-Speaker: He may just begin. For five minutes we will go on.

Dr. L. M. Singhvi: Sir, I beg to move:

"This House is of opinion that a Committee of Members of Parliament should be constituted to examine the form and feasibility of bringing into existence suitable machinery for investigation and redress of public grievances, including the possibility of establishing an institution analogous to the institution of Ombudsman existing in Scandinavian countries as well as in New Zealand"

It is once again my privilege to move a Resolution for the establishment of a public grievance man, a people's tribune or Lok Ayukta, as I would have liked to call him, in order that such an institution may be able to redeem the pledges that this Government has often given on the floor of this House and outside.

I had occasion to discuss, as had my other esteemed and hon. colleagues in this House, the merits of the proposal for the establishment of such a machinery in our country on an earlier occasion and you would recall, Sir, that the Resolution I had moved had almost unanimous support from all those who participated in the discussion in this House at that time. I would remind this august House that this Resolution was withdrawn with the leave of the House principally on the assurance conveyed by the hon. Minister of State for Home Affairs, Shri J. L. Hathi, that the Government had in its mind the creation of such a machinery but that they would like to consider the function, the appoint-

ment and the constitution of such an institution. Once again, this assurance was repeated on the floor of this House as late as the 31st March, 1965 when Shri Hathi said that the proposal is under the consideration of Government but that its functions, powers and constitution have not yet been finalised.

In moving this Resolution I am hoping that I would be able to elicit significant and meaningful commitment from the Government on this issue of vital importance to the administration of this country and to the public life of this country.

Mr. Deputy-Speaker: The hon. Member might continue the next day.

17.45 hrs.

CALLING ATTENTION TO MATTERS OF URGENT PUBLIC IMPORTANCE—contd.

REPORTED MURDER OF TWO PERSONS IN A TRAIN BETWEEN SABOUR AND GHOGA STATIONS ON THE BHAGALPUR SECTION OF THE EASTERN RAILWAY

श्री गुलशन (भटिडा) : मैं अबिलम्बनीय लोक महत्व के निम्नलिखित विषय की श्रौर रेलवे मंत्री का ध्यान दिलाता हूँ और प्रार्थना करता हूँ कि वह इस बारे में एक वक्तव्य दें :—

"6 अप्रैल, 1965 को पूर्व रेलवे के भागलपुर सैक्शन पर सवोर और घोघा स्टेशनों के बीच एक गाड़ी में दो व्यक्तियों की हत्या के समाचार।"

रेलवे मंत्रालय में राज्य मंत्री (डा० राम सुभग सिंह) : बिहार के एक धनी व्यक्ति, श्री राम प्रसाद मंडल जो गांजे के बड़े बागानों के मालिक थे, अपनी लड़की को आपरेशन के लिए बेलुड़ के मिशन अस्पताल में ले गये थे। मद्रास से वे अपनी पत्नी और लड़की के साथ हवाई जहाज द्वारा कलकत्ता